

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.06.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 915 of 2021 in Comp. App. (AT) (Ins) No. 654 of 2020	Decan Value Investors L.P Vs. Dinkar T. Venkatasubramanian & Ors. (R.P. of Amtek Auto Ltd.)	Arpan Behl	Sumant Batra-R1 Siddhant Kan-R2 Charu Bansal-R2 & R3 Sumesh Dhawan-R4

12:00 Noon

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

2.	Comp. App. (AT) (Ins) No. 729 of 2020	Union Bank of India (Erstwhile Corporation Bank) Vs. Dinkar T. Venkatasubramanian & Ors.	Alok Kumar	Sanjay Bhatt-R1 Chanakya Keswani-R2 & R3
3.	Comp. App. (AT) (Ins) No. 160 of 2021 & I.A No. 1117 of 2021	PLBB Products Pvt. Ltd. Vs. Piyush Periwal & Ors.	Lzafeer Ahmad BF	Abhijit Sarkar-R1 Sidhartha Barua-R2 Anand Varma-R3

For Directions

4.	Comp. App (AT) (Ins) No. 1507 of 2019	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	Mani Bhushan Sinha	Saurabh Yadav-R2 Ritesh Agrawal
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For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 433 of 2021	Jaypee Infratech Ltd. Through its Interim Resolution Professional Mr. Anuj Jain Vs. JC World Hospitality Pvt. Ltd. Through its Resolution Professional Mr. Manish Gupta	Karan Kohli	
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6.	Comp. App. (AT) (Ins) No. 435 of 2021	Muktar Shamsuddin Shaikh Vs. SREI Equipment Finance Ltd. & Anr.	Meghna Rao	
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For Hearing

7.	I.A. No. 811 of 2021 in Comp. App. (AT) (Ins) No. 147 of 2021 Part Heard	Aseem Srivastav Vs. ICICI Bank Limited and Anr. With	Eshna Kumar	Anand Shankar Jha
8.	Comp. App. (AT) (Ins) No. 378 of 2021 Part Heard	Kotak Mahindra Bank Ltd. Vs. ICICI Bank Ltd. & Anr.	Shikhar Kumar	Anand Shankar Jha
9.	Comp. App. (AT) (Ins) No. 328 of 2020 & I.A. No. 1032, 1058 of 2021	Vinod Kothari Vs. State bank of India & Anr.	Kartik Malhotra	Rachit Ranjan Jayasree Saha-R1 Vikram Hegde-R2

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

10.	Comp. App (AT) (Ins) No. 426 of 2020 Part Heard	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Tejas Chhabra	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Gyanendra Kumar-R3 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar-R11
11.	Comp. App (AT) (Ins) No. 430 of 2020 Part Heard	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11
12.	Comp. App. (AT) (Ins) No. 432 of 2020 Part Heard	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11
13.	Comp. App. (AT) (Ins) No. 438 of 2020 Part Heard	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Sumedha Chadha	Y. Suryanarayana-R1 Pankaj Vivek-R2, R3, R5, R6, R8 & R9 Kamalika Bhattacharjee-R10 Robin Grover-R5 Arijit Mazumdar-R11

<p>14.</p>	<p>Comp. App. (AT) (Ins) No. 710 of 2020</p> <p>Part Heard</p>	<p>Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors.</p> <p>With</p>	<p>Kumar Anurag Singh</p>	<p>Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 P. Venkat Reddy-R3 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar-R11</p>
<p>15.</p>	<p>Comp. App. (AT) (Ins) No. 336 of 2020</p> <p>Part Heard</p>	<p>EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.</p>	<p>ArijitMazumdar</p>	<p>Pankaj Vivek</p>

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar